

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH

Excise Appeal No. 50798 of 2019 [DB]

[Arising out of Order-in-Original No.ALW-EXCUS-000-COM-037-18-19 dated 11.01.2019 passed by the Commissioner of CGST, Alwar]

Amit Gautam, Director of
M/s.Decotouch Paints Limited
G1/561, M.I. Area, Alwar
(Rajasthan)

...Appellant

VERSUS

Commissioner of Central Excise
Central Goods & Service Tax
A - Block, Surya Nagar,
ALWAR -301001.

...Respondent

APPEARANCE:

Shri R.Krishnan, Advocate for the Appellant
Shri Rakesh Aggarwal, Authorised Representative for the Respondent

Coram:

HON'BLE MRS. SULEKHA BEEVI C.S., MEMBER (JUDICIAL)
HON'BLE MR.P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION : 21 OCTOBER, 2021

The Appeal is dismissed as withdrawn. For order, see order of date in Excise Appeal No.50797 of 2019.

(SULEKHA BEEVI C.S.)
MEMBER (JUDICIAL)

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)